

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 362/TT/2018

- Subject** : Petition for determination of transmission tariff from COD to 31.3.2019 for 63 MVAR, 400 kV Switchable Line Reactor alongwith 500 Ohms NGR at Rajgarh (Powergrid) end of Khargone TPS-Rajgarh (Powergrid) 400 kV line under "Powergrid works associated with Transmission System Strengthening in WR associated with Khargone TPS" in Western Region".
- Date of Hearing** : 11.2.2020
- Coram** : Shri P. K. Pujari, Chairperson
Shri I.S. Jha, Member
- Petitioner** : Powergrid Corporation of India Limited
- Respondents** : Madhya Pradesh Power Management Company Limited & 13 Others
- Parties present** : Shri Pankaj Sharma, PGCIL
Shri Zafrul Hasan, PGCIL
Shri S.S. Raju, PGCIL
Shri Amit Jain, PGCIL

Record of Proceedings

The representative of the petitioner submitted that the asset covered in the present petition has been put into commercial on 1.3.2018. He further submitted that they have filed CEA certificate, WRLDC certificate, self-declaration of COD letter and CMD certificate in support of COD. He also submitted that there is no cost and time over-run involved in the instant asset. He submitted that they filed rejoinder to the reply of MPPMCL and all the information as required for determination of tariff is available on record and prayed that the tariff as prayed for may be allowed.

2. After hearing, the Commission reserved the order in the matter.

By order of the Commission

sd/-
(V. Sreenivas)
Dy. Chief (Law)

